

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 164 OF 2018 & IA No. 788 OF 2018

Dated: 18th October, 2019

In the matter of:

**M/s. Century Rayon (A division of Century Textile and
Industries Ltd.)**

.... Appellant(s)

Versus

Maharashtra State Electricity Distribution Company Ltd.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **18.11.2019**.

Court Master

NR